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M.K. Prusty -Vrs- UOI

Admission Sl.No.01
O.A. No.360/09

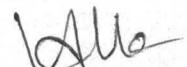
Order dated 17th August, 2015.

CORAM
HON'BLE SHRI A. K. PATNAIK, MEMBER (J)
HON'BLE SHRI R.C.MISRA, MEMBER (A)

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Mr. R.C. Praharaj, Ld. Counsel appearing for the applicant has filed a Memo seeking liberty of this Tribunal to withdraw this O.A. Mr. A. Kanungo, Ld. Counsel appearing for the Respondents/BSNL is present and heard. In view of the Memo filed by the Ld. Counsel for the applicant the O.A. is disposed of being withdrawn.

MEMBER(A)


MEMBER(J)

K.B.